

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **DESIGNATION**
SIGNATURE

REPRESENTATION BY WHOM

1) H. KARTHIK SETHADRI P. RAJAJI	Counsel for Petitioners	P.R.J.
2) T.V.P. Sai Vihari Mr. Hasi Shankar Mani	Counsel for R2 & R3	T.V.P. Sai Vihari
3) CIBI VISHNU	COUNSEL FOR RESPONDENT-4	Ch

ORDER

Shri P Rajaji, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 & R3 and Shri Cibi Vishnu, counsel for R4 are present. Counsel for petitioner sought time for submitting final arguments. Time extended at request. Put up on **18.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)